

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH**

CP No. 645/2018
OA No. 3256/2014

New Delhi this the 15th day of March, 2019

**Hon'ble Ms. Nita Chowdhury, Member (A)
Hon'ble Mr. S.N. Terdal, Member (J)**

Ms. Nasreen Bano,
D/o Md. Mustaqim Ansari,
R/o 27, 28 Nai Basti Abul Fazal Enclave-I,
Jamia Nagar, Okhla, New Delhi-25 - Applicant

(By Advocate: Mr. Ajesh Luthra)

Versus

1. Sh. Anshu Prakash, Chief Secretary,
Govt. of NCT of Delhi, A-Wing, 5th Floor,
Delhi Secretariat, IP Estate, New Delhi
 2. Sh. Rajendra Kumar, Chairman,
Delhi Subordinate Service Selection Board,
Govt. of NCT of Delhi,
FC-18, Institutional Area,
Karkardooma, Delhi-110 092
 3. Mr. Manish Gupta, Commissioner,
South Delhi Municipal Corporation,
4th Floor, Civic Centre,
Minto Road, New Delhi-2

(By Advocates: Mr. RK Jain and Mr. Anuj Kumar Sharma)

ORDER (Oral)

MS. NITA CHOWDHURY:

When the matter is taken up, all parties are present. Counsel for the respondent no.3 has given a copy of offer of appointment to the applicant. Hence, nothing remains in this CP. Notices are discharged and the CP is closed. No order as to costs.

**(S.N. TERDAL)
MEMBER (J)**

**(NITA CHOWDHURY)
MEMBER (A)**

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